

(Shri Abid Ali).

- (4) Notification No. 12(130)/56-MT & CE dated the 14th March, 1957.
- (5) Notification No. F.21(41)/56-MT & CE dated the 22nd February, 1957.
- (6) Notification No. F.12(64)/54-MT & CE dated the 23rd February, 1957.
- (7) Notification No. F.12(72)/51-MT & CE dated the 23rd February, 1957.
- (8) Notification No. F.12(154)/56-MT & CE dated the 1st April, 1957.
- (9) Notification No. F.12(25)/52-MT & CE dated the 4th April, 1957.
- (10) Notification No. F.12(32)/57-MT & CE dated the 4th April, 1957.
- (11) Notification No. F.12(31)/53-MT & CE dated the 20th April, 1957.

[Placed in Library. See No. S-44/57.]

#### REPORTS OF TARIFF COMMISSION

**The Minister of Industry (Shri Manubhai Shah):** I beg to lay on the Table of the House, a copy of each of the following papers, under sub-section (2) of section 16 of the Tariff Commission Act, 1951:—

- (1) Report (1956) of the Tariff Commission on the continuance of protection to the Cocoa Powder and Chocolate Industry.
- (2) Government Resolution No. 12(4)TB/56 dated the 30th April, 1957.
- (3) Government Notification No. 12(3)TB/56 dated the 30th April, 1957.
- (4) Statement under proviso to section 16(2) of the Tariff Commission Act, 1951, explaining the reasons why the documents referred to at (1) to

(3) above could not be laid within the period prescribed under the said section.

[Placed in Library. See No. S-30/57.]

(5) Report (1957) of the Tariff Commission on the continuance of protection to the Calcium Lactate Industry.

(6) Government Resolution No. 37(1)TP/57 dated the 7th May, 1957.

[Placed in Library. See No. S-31/57.]

#### BUSINESS OF THE HOUSE

**The Minister of Parliamentary Affairs (Shri Satya Narayan Sinha):** Sir, with your permission, I beg to announce the order of Government business for the week commencing 20th May, 1957. The business for the week will consist of—

(I) Consideration and passing of—

The Coal Bearing Areas (Acquisition and Development) Bill;

The Provisional Collection of Taxes (Temporary Amendment) Bill;

The Industrial Disputes (Amendment) Bill;

The Life Insurance Corporation (Amendment) Bill; and

The Copyright Bill, 1957, as passed by Rajya Sabha.

(II) General discussion on the Railway Budget on 21st and 22nd May.

Subject to your permission, a resolution on thermo-nuclear test explosions is proposed to be moved by the Defence Minister for discussion on Wednesday, the 22nd May, 1957 at 5 p.m.

**Mr. Speaker:** How long is it to last?

**Shri Satya Narayan Sinha:** Two and a half hours. The House may be requested to sit a little late.